

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 14.03.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

Case No. (TP/CP/ CA(CAA)/ CP(CAA))	Purpose	Advocates / PCS's name for the Petitioner	Section	Name of the petitioner / company	Name of the respondents/ Company	Advocates / PCS's name for the Respondent
CP(IB)No.51/BB/2 018	For compliance of office objections raised by registry	V B Ravishanka r & V R Vinay Kumar Advocates	Rule 4 of I&B	M/s Oriental Bank of Commerce	M/s Associate Decor Limited	

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

18 . V.B. Ravishanker. Petitioner  
7795689334

  
2(VBR)

**ORDER**

Counsel for petitioner company/Financial Creditor is present. He has filed Memo seeking extension of time for complying the objections. Time extended finally till 03.04.2018. List it on 03.04.2018.

  
MEMBER (T)

  
MEMBER (J)